

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2008

ANANNYACHARYA

Petitioner(s)

VERSUS

SUBHENDUACHARYA

Respondent(s)

(With appln(s) for stay and office report)

Date: 30/04 / 2009 This Petition was called on for hearing today.

For Petitioner(s)

Mrs Sarla Chandra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Await service.

List again on 14.7.2009

(M.P.BHADRAN)
Registrar

hj